

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

**CP(IB) No. 17/9/HDB/2020
AND
IA(IBC) 85/2024 in CP(IB) No. 17/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Thirumala Logistics Pvt Ltd

...Operational Creditor

AND

Sathavahana Ispat Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 85/2024

Learned Counsel Mr. Mayan H Jain for the Applicant and Learned Counsel Mr. Shashank Agarwal for the Respondent present through VC. Heard. **For orders** posted to 10.05.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**